

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT

VACATIONS – Summer Vacation 2024 i.e. from 13.05.2024 to 14.06.2024
– Appointment of Vacation Civil Judges for the Districts in the State of
Andhra Pradesh – **NOTIFIED.**

ROC.NO.379/2024-B.SPL.,

NOTIFICATION NO.405-B.SPL.,

DATED:08.05.2024

High Court's Circular Roc.No.379/2024-B.Spl., dated 25.04.2024.

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In exercise of the powers conferred Under Section 32 (3) of the A.P. Civil Courts Act, 1972 (Act 19 of 1972) the High Court of Andhra Pradesh hereby appoint the following officers as Vacation Civil Judges of Civil Courts of all the Districts, during the Summer Vacation 2024.

I PERIOD - 13.05.2024 to 29.05.2024 (17 days)

II PERIOD - 30.05.2024 to 14.06.2024 (16 days)

SL. NO.	NAME OF THE DISTRICT	PERIOD	DESIGNATION OF THE OFFICER
(1)	(2)	(3)	(4)
1.	ANANTAPUR	I	Smt T.Haritha, Judge, Family Court-cum-VII Additional District and Sessions Judge, Ananthapuramu.
		II	Sri.B.Sadhu Babu, Special Sessions Judge for trial of Cases Under SC/ST (POA) Act-cum- VIII Additional District and Sessions Judge, Ananthapuramu.
2.	CHITTOOR	I	Sri A.Narasimha Murthy, Special Judge for trial of cases relating to Red Sanders Smuggling having Jurisdiction over the entire State of A.P., at Tirupati,Chittoor District.
		II	Sri M.Srinivasulu Naik, XII Additional District and Sessions Judge, Srikalahasti, Chittoor District.

3.	EAST GODAVARI	I	Sri M.Hari Narayana, Chairman, L.R.A.T-cum-IV Additional District and Sessions Judge, Kakinada, East Godavari District.
		II	Sri P.V.S.Suryanarayana Murthy, Special Judge for trial of SPE & ACB cases, Rajamahendravaram, East Godavari District.
4.	GUNTUR	I	Ms. N.Satya Sri, XIII Additional District and Sessions Judge, Narasaraopet, Guntur District.
		II	Smt. K.Neelima, V Additional District and Sessions Judge-cum-Spl.Judge for trial of Offences against women, Guntur.
5.	KADAPA	I	Sri G.S.Ramesh Kumar, II Additional District and Sessions Judge, Kadapa at Proddatur.
		II	Sri G.Deena Babu, IV Additional District Judge, Kadapa.
6.	KRISHNA	I	Sri L.Sridhar, Judge, Special Court for trial and disposal of Commercial Disputes at Vijayawada, Krishna District.
		II	Sri D.Seshayya, XIII Additional District and Sessions Judge, Vijayawada, Krishna District.
7.	KURNOOL	I	Sri G.Bhupal Reddy, Special Judge for Trial of Cases against Women-cum-VII Additional District and Sessions Judge; Kurnool.
		II	Smt. P.J.Sudha, II Additional District and Sessions Judge, Kurnool at Adoni.

8.	NELLORE	I	Smt. L.Tejavathi, III Additional District and Sessions Judge, Nellore.
		II	Sri K.Venkata Naga Pavan, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.
9.	PRAKASAM	I	Sri T.Raja Venkatadri, Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Prakasam at Ongole
		II	Sri D.Ammana Raja, Judge, Family Court-cum-VIII Additional District and Sessions Judge, Prakasam at Ongole
10.	SRIKAKULAM	I	Sri P.Bhaskar Rao, Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.
		II	Sri S.M.Phani Kumar, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Srikakulam.
11.	VISAKHAPATNAM	I	Sri P.Govardhan, XII Addl. District and Sessions Judge, Visakhapatnam.
		II	Kum. C.K.Gayathri Devi, II Addl. District and Sessions Judge, Visakhapatnam.
12.	VIZIANAGARAM	I	Smt. N.Padmavathi, Special Judge for trial of offences against women-cum-V Additional District and Sessions Judge, Vizianagaram.
		II	Smt. M.Meenadevi, Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram.

13.	WEST GODAVARI	I	Smt. G.Rajeswari, Judge, special Court for trial of Offences against women-cum-V Additional District and Sessions Judge, Eluru, West Godavari District.
		II	Sri Shaik Sikinder Basha, XI Addl. District and Sessions Judge, Tadepalligudem, West Godavari District.

The Vacation Civil Judges appointed for the above Districts shall hold their sittings at the places where District Courts/Additional District Courts situated out side the Head-Quarters, once in a week, either Suo-Motu or on the request of the concerned Bar Associations.

Request for any changes in the above arrangements will not be entertained under any circumstances.

NOTE:1. The orders are placed in the High Court's Web Site <https://aphc.gov.in/>, and the copy downloaded from the website is valid for taking further action.

2. All the Prl. District and Sessions Judges are requested to download the said Proceedings from the internet and to communicate the same to the officers working in their respective Units.


REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The **Registrar General, and Other Registrars**, High Court of Andhra Pradesh.
3. The Registrar, IT-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravathi (with a request to direct the concerned to place the proceedings in the High Court's Website under general information)

4. THE DISTRICT AND SESSIONS JUDGES:

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.

5. THE I ADDITIONAL DISTRICT AND SESSIONS JUDGES:

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.

6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur
7. The Senior Faculty Member-II, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, High Court's Buildings, High Court of Amaravati.
9. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, High Court of Amaravati.
10. The Chairman, Industrial Tribunal-cum-Presiding Officers of Labour Courts, Ananthapuramu, Guntur, Visakhapatnam.
11. The Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Viskhapatnam.
12. The Departmental Member, Andhra Pradesh Value Added Tax Appellate Tribunal, Viskhapatnam.
13. The Secretary to Government, Law (L.A. & J –SC.F) Department, Government of Andhra Pradesh, Amaravathi at Nelapadu.